

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 17 of 2020

IN THE MATTER OF:

Sangeeta Goel

...Appellant

Versus

Roidec India Chemicals Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Nakul Mohta and Ms. Shubhangi Rathore,
Advocates.**

For Respondent:

O R D E R

05.02.2020 Heard Learned counsel for the Appellant. There being no representation on behalf of the Respondent, no oral arguments were advanced on its behalf.

Reserved for Judgment.

It shall be open to the parties to file their Written Submission(s) not exceeding three pages within one week.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)